NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 56/252/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Jaipratap Singh Dangi & Anr.

(Krishak Bio Trading Pvt Ltd)

V/s.

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. VINIT MAGAR	PCS	PETTIONER	vi vi d

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<u>ORDER</u>

Learned PCS Mr. Vinit Nagar present for Appellant. None present for ROC.

Proof of service of notice on ROC filed.

Proof of dispatch of copy of application on ROC filed.

Representation of ROC received.

Appellant filed latest income tax return, bank statements, CA and CS certificate.

Heard arguments of Learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.